

(b) Review by Government on the working of the above Corporation.

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## REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON EXTERNAL AFFAIRS

SHRIMATI SAGARIKA GHOSE (WEST BENGAL): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department related Parliamentary Standing Committee on External Affairs (Eighteenth Lok Sabha):-

- (i) First Report on Action Taken by the Government on the observations/recommendations contained in the Twenty Sixth Report of the Department related Parliamentary Standing Committee on External Affairs (17<sup>th</sup> Lok Sabha) on ‘India and Gulf Cooperation Council (GCC) - Contours of Cooperation’;
- (ii) Second Report on Action Taken by the Government on the observations/recommendations contained in the Twenty Seventh Report of the Department related Parliamentary Standing Committee on External Affairs (17<sup>th</sup> Lok Sabha) on ‘India’s Engagement with G20 Countries’; and
- (iii) Third Report on Action Taken by the Government on the observations/recommendations contained in the Twenty Eighth Report of the Department related Parliamentary Standing Committee on External Affairs (17<sup>th</sup> Lok Sabha) on ‘Countering Global Terrorism at Regional and International Levels’.

## STATEMENTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (2024-2025)

**श्री बाबू राम निषाद** (उत्तर प्रदेश) : महोदय, मैं विभाग संबंधित उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण संबंधी संसदीय स्थायी समिति के निम्नलिखित की गई कार्रवाई संबंधी प्रतिवेदनों (सत्रहवीं लोक सभा) के अध्याय 1 और 5 में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की गई कार्रवाई को दर्शाने वाले अंतिम की गई कार्रवाई संबंधी विवरण की एक-एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखता हूँ:-

- (i) Thirty Third Report on Action Taken by the Government on the observations/recommendations contained in the Twenty Seventh Report on 'BIS-Hallmarking & Jewellery' pertaining to the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs);
- (ii) Thirty Fourth Report on Action Taken by the Government on the observations/recommendations contained in the Twenty Eighth Report on 'Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY)' pertaining to the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution);
- (iii) Thirty Fifth Report on Action Taken by the Government on the observations/recommendations contained in the Thirty First Report on 'Coarse Grains Production and Distribution' pertaining to the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution); and
- (iv) Thirty Sixth Report on Action Taken by the Government on the observations/recommendations contained in the Thirty Second Report on 'Sugar Industry in India- A Review' pertaining to the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution).

#### **STATEMENT BY MINISTER**

**आयुष मंत्रालय के राज्य मंत्री; तथा स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री प्रतापराव जाधव):** महोदय, मैं 'चिकित्सा उपकरण: विनियमन और नियंत्रण' के संबंध में विभाग-संबंधित स्वास्थ्य और परिवार कल्याण संबंधी संसदीय स्थायी समिति के 138वें प्रतिवेदन में अंतर्विष्ट सिफारिशों के कार्यान्वयन की स्थिति के संबंध में एक वक्तव्य सभा पटल पर रखता हूँ।

#### **MOTION FOR ELECTION TO THE INSTITUTE OF TEACHING AND RESEARCH IN AYURVEDA (ITRA), JAMNAGAR**

**आयुष मंत्रालय के राज्य मंत्री; तथा स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री प्रतापराव जाधव):** सभापति महोदय, मैं निम्नलिखित प्रस्ताव उपस्थित करता हूँ :

"कि आयुर्वेद शिक्षण और अनुसंधान संस्थान (आईटीआरए) अधिनियम, 2020 की धारा 7 की उप-धारा (4) के साथ पठित धारा 6 की उप-धारा (1) के खंड (ट) के अनुसरण में, यह सभा उस रीति से, जैसा सभापति निदेश दें, अधिनियम के उपबंधों के अध्यधीन सभा के सदस्यों में से